Declaration of Assets and Liabilities

50 (Esto)

I, Son/daughter/wife Vine kuma aged 2h. Years, belonging to Bihan Viduan Sabka habeservice and presently working as Allendand Danbugiven here in below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

Year-2024-2025

A <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

	SI. No.	Description	Self	Spouse name (s		Dependant-2	Dependant-3
		a seeding					11-12-12-12-12-12-12-12-12-12-12-12-12-1
	(i)	Cash	7000	_	_	_	_
	(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	£ 72.00 (4.04	3 –	_	,	
	(iii)	Bonds, Debentures and shares in Companies		-		_	_
	(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	L1C-829784524 ABSL1-60852915 ABSL1-0012376	7	868341780 FIC beliefly.		_
	(v)	Motor Vehicles (details of make, etc.)	BROIHM 6605				
((vi)	Jewellery (give details of weight and value)	trold - Soglam Silver - 2509	19977. Fram		_	
(vii)	Other assets, such as values of claims / interests				_	_

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

Rilika

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr. No.	Description	Self	Spouse Name(S	Dependan) t-1 Name	t-2	Dependant 3
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	Name .	Name	Etc. Name
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	1n	14	*	*	<i>λ</i>
	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	1~	1.	*	^	*
r	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) Current market	1 ^	U	*	×	×

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

11

X

X

[Note: Please give separate details for each item)

interest in property)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding a	
(a)	(i) Loans from Banks	1171		
	(ii) Loans from financial institutions		MIL	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	A ₁	1,	
	(b) dues to departments dealing with supply of water	14	11	
	(c) dues to departments dealing with supply of electricity	14	A 1	

		T	
	(d) dues to departments dealing with telephones		-
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	_	_
	(f) Other dues, if any	_	_
(b)	(i) Income Tax including surcharge [Also indicate	PAN NO !-	
	the assessment year upto which Income Tax Return filed. Give also Permanent	EAJPRITEOM	
	Account Number (PAN)]		
)	(ii). Wealth Tax [Also		
	indicate the assessment year upto which Wealth Tax return filed.]	-	-
	(iii) Sales Tax [Only in case of proprietary business]	-	-
	(iv) Property Tax		_
· •	Personal Detail		
PF/CF	PF/PRAN No. :- 110	195365657	
ender	:- P	(M/F)	
ate of	Birth :- 18	07199	& (DD/WW/AAAA)
ass/G	iroup :-		

Cadre :- OFFICE ATTENDANT (DARBAN)

(Full Name e.g. B.A.S.-Bihar Administrative Service,

B.S.S.- Bihar Secretariat Service etc.)

Home District :- Samastipus

I hereby declare that the above details are true to the best of my knowledge and belief.

	i	Signature
		Name of Employee: RITIKA
Place: Patna		Designation: Trice Attendant Darban
. Date: 24 ! 02 : 2025		Department: Bihan Vidhan Sabha, Ratus

Ritika.